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Title: Introduction of the North-Eastern Areas (Reorganisation) and Other Related Laws (Amendment) Bill, 2012.

MADAM SPEAKER: Now, we will take up Item No. 15 - Shri P. Chidambaram.

THE MINISTER OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): I beg to move for leave to introduce a Bill further to amend the North-Eastern Areas (Reorganisation) Act, 1971 and other related laws.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the North-Eastern Areas (Reorganisation) Act, 1971 and other related laws."

The motion was adopted.

SHRI P. CHIDAMBARAM: I introduce the Bill.